

- i) The delegation to Czechoslovakia comprised of five writers and included two Hindi writers.
- ii) The delegation to China comprised a total of seven writers (sent in two parts in June, 1989 and December, 1989) and included two Hindi writers.
- iii) The delegation to Bangladesh comprised of two writers and did not include any Hindi writer.

[*English*]

Foreign Loan for Watershed Project

6655. SHRI GUMAN MAL LODHI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the International Development Association and World Bank have sanctioned loan for watershed project in the country;

(b) the amount of loan applied, loan sanctioned and the terms and conditions settled with each of the above organisation, separately; and

(c) the time by which the projects are likely to be launched, State-wise?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):
(a) Yes, Sir. The International Development Association (IDA) and International Bank for Reconstruction and Development (IBRD) have recently sanctioned credit and loan for Integrated Watershed Development Project (Hills).

(b) .A credit of US\$ 56.8 million and a loan of US\$ 13.0 million have been negotiated and sanctioned. The terms and conditions for credit and loan are given below:

i) *The terms and conditions of credit*

from IDA

The credit is repayable in half yearly instalments over a period of 35 years with a grace period of 10 year.

A commitment charge on the principal amount of the credit not withdrawn from time to time at a rate to be set by IDA as of June 30 of each year, but not to exceed the rate of one half of one per cent per annum.

A service charge of three-fourths of one per cent per annum on the principal amount of the credit withdrawn and outstanding from time to time is also payable.

ii) *Terms and condition of loan sanctioned by IBRD*

The loan is repayable in half yearly instalments over a period of 20 years with 5 years grace period.

A commitment charge at a rate of three-fourths of one per cent per annum on the principal amount of the loan not withdrawn from time to time; and

Interest at a rate of one-half per cent per annum on banks' qualified borrowings is also payable.

(c) The project is likely to be launched shortly in the states of Haryana, Himachal Pradesh, Jammu and Kashmir and Punjab.

Diversion of Funds Meant for Earthquake Victims

6656. SHRI NARSINGRAO SURYA-WANSHI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the funds sanctioned by Union Government to Himachal Pradesh Government for relief to the victims of the earthquake that rocked Kangra in April, 1986 were diverted by the State Government for other purposes;

(b) if so, the details thereof; and

(c) the steps taken by Union Government in this regard? .

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):

(a) No, Sir.

(b) and (c). Do not arise.

Supply of Potash by Soviet Union

6657. SHRIMATI BASAVA RAJESWARI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Soviet Union has agreed to supply five lakh tonne of muriate of potash under the trade plan for this year;

(b) if so, to what extent this will meet the requirements of the fertilizer;

(c) whether some other countries have also agreed to supply the same; and

(d) if so, the quantity thereof, countrywise?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA):

(a) to (d). It would not be in the public interest to disclose the information sought.

[*Translation*]

Fishery Harbours in Maharashtra

6658. PROF. MAHADEO SHIWANKAR: Will the Minister of AGRICULTURE be pleased to state:

(a) the number of proposal for construction of fishery harbours in Maharashtra pending with Union Government;

(b) the reasons therefor; and

(c) the action taken or proposed to be taken by the Union Government to clear these projects?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):

(a) There are no proposal for the construction of fishery harbours in Maharashtra pending with Government of India.

(b) and (c). Do not arise.

[*English*]

Verification about Foreign Collaborations

6659. SHRI SUDARSAN RAYCHAUDHURI:
SHRI K. PRADHANI:
SHRI T. BALA GOUD:
CH. RAM PRAKASH:
SHRI PRAKASH V. PATIL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the credentials of foreign collaborators, particularly from the angle of security and integrity of the country, are verified before their requests for collaborations are cleared;

(b) if so, how this verification is done;

(c) whether this verifications was done in the case of major foreign collaborations decided finally during the last three years; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) Yes, Sir.

(b) The verification is done through record-check of foreign collaborators.

(c) and (d). This relates to security, and cannot be disclosed on the Floor of the House.